

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R. Krishnamoorthy, Member**

Petition No. 89/2007

In the matter of

Approval of tariff in respect of Ranganadi Hydro Electric Project (3X135MW) for the period from 1.4.2004 to 31.3.2009.

And in the matter of

North Eastern Electric Power Corporation Ltd.

....Petitioner

Vs

1. Assam State Electricity Board, Guwahati
2. Meghalaya State Electricity Board, Shillong
3. Department of Power, Govt. of Arunachal Pradesh, Itanagar
4. Electricity Deptt, Govt. of Manipur, Imphal
5. Power and Electricity Department, Govt. of Mizoram, Aizawl
6. Department of Power, Govt. of Nagaland, Kohima
7. Tripura State Electricity Corporation Ltd, Agartala
8. North Eastern Regional Power Committee, Shillong
9. North Eastern Regional Load Despatch Centre, Shillong

.....Respondents

The following were present:

1. Shri P. K. Borah, NEEPCO
2. Shri D. Dey, NEEPCO
3. Shri B. K. Chakraborty, NEEPCO
4. Shri D. Chaudhary, NEEPCO
5. Shri A. G. West, NEEPCO
6. Shri P. K. Agrawal, NEEPCO
7. Shri P. Mazumdar, NEEPCO
8. Shri P.K. Hazarika, ASEB
9. Shri K. Goswami, ASEB
10. Shri L. Priyaokumar, Electricity Department, Manipur
11. Shri M. Jaduswami Singh, Electricity Department, Manipur
12. Shri W. Rehman, Department of Power, Arunachal Pradesh
13. Shri A. Gian Chaudhuri, TSECL

14. Shri K. N. War, MESEB
15. Shri T. Passah, MESEB
16. Shri L. K. Kanungo, NERLDC
17. Shri R. Sutradhar, NERLDC
18. Shri H. M. Sharma, Consumer
19. Ms. Seema Sharma, Advocate, Consumer

ORDER
(Date of Hearing: 2.8.2007)

The petitioner has filed this petition for approval of tariff in respect of Ranganadi Hydro Electric Project (3X135 MW)(hereinafter referred to as “the generating station”) for the period 1.4.2004 to 31.3.2009 in accordance with the provisions of the Central Electricity Regulatory Commission (Terms & Conditions of Tariff) Regulations, 2004 (hereinafter referred to as “the 2004 regulations”).

2. The generating station, located in the State of Arunachal Pradesh, is a run-of-river type scheme with diurnal pondage for peaking power and is designed to generate annual energy of 1509.69 MUs (revised) in a 90% dependable year. Units I & II of the generating station were commissioned on 12.2.2002 and Unit-III on 12.4.2002.

3. The tariff of the generating station for the period from 12.2.2002 to 31.3.2004 has been approved by the Commission vide its order dated 29.4.2008, in Petition No. 115/2007.

4. The details of the fixed charges claimed by the petitioner in the present petition are as hereunder:

(Rs in lakh)

Particulars	2004-05	2005-06	2006-07	2007-08	2008-09
Depreciation	3517	3533	3531	3531	3531
Interest on Loan	5574	4445	3506	2678	2038
Return on Equity	10277	10324	10318	10318	10318
Advance against Depreciation	3823	3841	3839	3839	1953
Interest on working capital	598	590	585	583	551
O & M Expenses	1981	2060	2142	2228	2317
Total	25770	24793	23921	23177	20708

5. The details of interest on working capital furnished by the petitioner and its claim for interest thereon are summarized hereunder:

(Rs in lakh)

Particulars	2004-05	2005-06	2006-07	2007-08	2008-09
Maintenance spares	1373	1455	1542	1635	1733
O&M expenses	165	172	179	186	193
Receivables	4295	4132	3987	3863	3451
Total Working Capital	5833	5759	5708	5684	5377
Rate of Interest	10.25%	10.25%	10.25%	10.25%	10.25%
Interest on Working Capital	598	590	585	583	551

CAPITAL COST

6. Regulation 33 of the 2004 regulations provides as follows:

"Subject to prudence check by the Commission, the actual expenditure incurred on completion of the project shall form the basis for determination of final tariff. The final tariff shall be determined based on the admitted capital expenditure actually incurred up to the date of commercial operation of the generating station and shall include initial capital spares subject to a ceiling norm of 1.5% of the original project cost as on the cut off date.

Provided further that where the power purchase agreement entered into between the generating company and the beneficiaries provides a ceiling of actual expenditure, the capital expenditure shall not exceed such ceiling for determination of tariff.

In case of existing generating stations, the project cost admitted by the Commission prior to 1.4.2004 shall form the basis for determination of tariff

7. The admitted capital expenditure of Rs.143006.10 lakh up to the date of commercial operation of the generating station was inclusive of undischarged liability of Rs.2591.07 lakh as on 12.4.2002. As such, the Commission in Petition No. 115/2007 considered the capital cost of Rs.140415.03 lakh for the purpose of tariff as on the date of commercial operation of the generating station, after adjusting the undischarged liability

Additional Capital expenditure for the period 2001-04

8. The additional capital expenditure amounting to Rs.678.11 lakh during 2002-03 and Rs.3098.62 lakh during 2003-04, has been allowed by the Commission in order dated 29.4.2008 in Petition No.115/2007 and this has been considered for the purpose of tariff for the period 2004-09.

Undischarged liability during 2001-04

9. The Commission in the past has taken a consistent view that for computation of capital cost for tariff, the outstanding liabilities are not to form part of the capital cost. Accordingly, amount of Rs. 1391.47 lakh as on 31.3.2004 included in the capital cost on account of undischarged liabilities, as furnished by the petitioner are deducted from the gross block for the purpose of tariff.

10. In view of the above, the capital cost as on 1.4.2004, considered for the purpose of tariff for the period 2004-09, is as under:

(Rs. in lakh)

Particulars	Amount
Capital Cost as on 12.4.2002 including undischarged liabilities	143006.10
Additional capitalisation for 2002-03	678.11
Additional capitalisation for 2003-04	3098.62
Less: Un-discharged liability as on 31.3.2004	1391.47
Capital Cost as on 1.4.2004	145391.36

Additional capitalization for the period 2004-09

11. The petitioner has claimed following additional capital expenditure during the years 2004-05 and 2005-06 in the present petition:

2004-05

(Rs. in lakh)

Works/ Assets	Amount claimed
1. Civil works	279.9
2. Buildings	126.9
3. Electrical	147.2
4. Plant & machinery	140.7
5. Misc.	3.3
6. De-capitalization	(-) 22.5
Total	675.5

2005-06

(Rs. in lakh)

Works/ Assets	Amount claimed
1. Civil works	16
2. Building	0
3. Electrical	(-)30
4. Plant & machinery	124
5. De-capitalization	(-) 191
Total	(-) 81

12. The additional capital expenditure claimed pertains to works/ assets within the approved cost of the generating station for making balance payments, in respect of main power plant building & permanent residential buildings, water supply & sanitation for the project colony, electrical works in the switchyard, plant & machinery in generating station, furniture & fixture, EDP equipment etc and also includes de-capitalization of assets. Hence, the amount claimed by the

petitioner as additional capital expenditure for the years 2004-05 and 2005-06, is allowed.

Undischarged liabilities during 2004-09

13. The petitioner vide affidavit dated 23.10.2007 has furnished details of undischarged liabilities, as follows:

(Rs. in lakh)	
As on	Amount
31.3.2005	1218.88
31.3.2006	1155.74

14. In conformity with the decision referred to at para 9 above, un-discharged liabilities are not to form part of the capital cost. Accordingly, the above amounts on account of undischarged liabilities as furnished by the petitioner have been deducted from the gross block for the purpose of tariff for the period 2004-09.

15. The capital cost for the tariff period 2004-09, has been worked out as under:

(Rs. in lakh)					
Particulars	2004-05	2005-06	2006-07	2007-08	2008-09
Opening Capital cost as on 1 st April of the financial year (including additional capitalization for 2002-03 and 2003-04)	145391.36	146239.45	146221.59	146221.59	146221.59
Additional Capitalization	675.50	(-)81.00	-	-	-
Increase on account of discharge of undischarged liability as on 31 st March of the financial year	172.59	63.14	-	-	-
Capital cost as on 31st March of the financial year	146239.45	146221.59	146221.59	146221.59	146221.59

16. The completion cost of the generating station as per Ministry of Power approval of June, 2001 is Rs. 145545 lakh. It is observed that the gross block as on 31.3.2005 and 31.3.2006, after consideration of the additional capital expenditure and after adjustment of un-discharged liabilities is Rs.146239.45 lakh and Rs.146221.59 lakh respectively, and is higher than the approved cost. Hence, the total capital expenditure for the purpose of tariff has been restricted to the approved cost of Rs.145545 lakh.

17. In view of above, capital cost considered for tariff period 2004-09, after adjustment of additional capitalization and the increase /decrease in un-discharged liabilities for the respective years, is as under:

Particulars	(Rs. in lakh)				
	2004-05	2005-06	2006-07	2007-08	2008-09
Opening Capital Cost as on 1 st April of the financial year (including additional capitalization for 2002-03 and 2003-04)	145391.36	145545.00	145545.00	145545.00	145545.00
Additional capitalization	0	0	-	-	-
Increase on account of discharge of undischarged liability as on 31 st March of the financial year	153.64	0	-	-	-
Capital Cost as on 31st March of the financial year	145545.00	145545.00	145545.00	145545.00	145545.00

EXTRA RUPEE LIABILITY

18. There is no FERV claim as there is no foreign loan.

DEBT-EQUITY RATIO

19. Regulation 36 of the 2004 regulations, as amended, provides as under:

(1) In case of the existing generating stations, debt–equity ratio considered by the Commission for the period ending 31.3.2004 shall be considered for determination of tariff with effect from 1.4.2004.

Provided that in cases where the tariff for the period ending 31.3.2004 has not been determined by the Commission, debt-equity ratio shall be as may be decided by the Commission.

Provided further that in case of the existing generating stations where additional capitalization has been completed on or after 1.4.2004 and admitted by the Commission under Regulation 34, equity in additional capitalization to be considered shall be,-

*(a) 30% of the additional capital expenditure admitted by the Commission,
Or*

(b) equity approved by the competent authority in the financial package, for additional capitalisation, or

(c) actual equity deployed,

Whichever is the least.

Provided further that in case of additional capital expenditure admitted under the second proviso, the Commission may consider equity of more than 30% if the generating company is able to satisfy the Commission that deployment of such equity of more than 30% was in the interest of general public.

(2) In case of the generating stations for which investment approval was accorded prior to 1.4.2004 and which are likely to be declared under commercial operation during the period 1.4.2004 to 31.3.2009, debt and equity in the ratio of 70:30 shall be considered:

Provided that where equity actually employed to finance the project is less than 30%, the actual debt and equity shall be considered for determination of tariff:

Provided further that the Commission may in appropriate cases consider equity higher than 30% for determination of tariff, where the generating company is able to establish to the satisfaction of the Commission that deployment of equity higher than 30% was in the interest of general public.

(3) In case of the generating stations for which investment approval is accorded on or after 1.4.2004, debt and equity in the ratio of 70:30 shall be considered for determination of tariff:

Provided that where equity actually employed is more than 30%, equity in excess of 30% shall be treated as notional loan;

Provided further that where deployment of equity is less than 30%, the actual debt and equity shall be considered for determination of tariff.

(4) The debt and equity amount arrived at in accordance with above clause (1), (2) or (3), as the case may be, shall be used for calculation of interest on loan, return on equity, advance against depreciation and foreign exchange rate variation.

20. The Commission in order dated 29.4.2008 in Petition No.115/2007, allowed debt-equity ratio of 1:1 for calculation of tariff for the period 2001-04. Accordingly, the debt-equity ratio of 1:1 has been considered in tariff, for the

period 2004-09. However, in case of additional capital expenditure for the period 2004-09, the debt-equity ratio of 70:30 has been considered for the purpose of tariff, as the petitioner has stated that the total funding has been done from internal accruals. Equity works out to Rs.72695.68 lakh as on 1.4.2004 and Rs. 72741.77 lakh as on 1.4.2005.

INTEREST ON LOAN

21. Clause (i) of regulation 38 of the 2004 regulations, as amended, *inter alia* provides that:

- “(a) Interest on loan capital shall be computed loan wise on the loans arrived at in the manner indicated in regulation 36.*
- (b) The loan outstanding as on 1.4.2004 shall be worked out as the gross loan as per regulation 36 minus cumulative repayment as admitted by the Commission up to 31.3.2004. The repayment for the period 2004-09 shall be worked out on a normative basis.*
- (c) The generating company shall make every effort to re-finance the loan as long as it results in net benefit to the beneficiaries. The costs associated with such re-financing shall be borne by the beneficiaries.*
- (d) The changes to the loan terms and conditions shall be reflected from the date of such re-financing and benefit passed on to the beneficiaries.*
- (e) In case of any dispute, any of the parties may approach the Commission with proper application. However, the beneficiaries shall not withhold any payment as ordered by the Commission to the generating company during pendency of any dispute relating to re-financing of loan.*
- (f) In case any moratorium period is availed of by the generating company, depreciation provided for in the tariff during the years of moratorium shall be treated as repayment during those years and the interest on loan capital shall be calculated accordingly.*
- (g) The generating company shall not make any profit on account of re-financing of loan and interest on loan.*
- (h) The generating company may, at its discretion, swap loans having floating rate of interest with loans having fixed rate of interest, or vice-versa, at its own cost, and gains or losses as a result of such swapping shall accrue to the generating company.*

Provided that the beneficiaries shall be liable to pay interest for the loans initially contracted, whether on floating or fixed rate of interest.”

22. The salient features of computation of interest on loan allowed in tariff are summarized below:

- i) Interest on loan capital has been computed loan wise on the loans arrived at in the manner indicated in Regulation 36 of the 2004 regulations.
- ii) The loan outstanding as on 1.4.2004 has been worked out as the gross loan in accordance with Regulation 36 minus cumulative repayment as admitted by the Commission up to 31.3.2004.
- iii) The loan draws up to the date of commercial operation of the generating station i.e. 12.04.2002, have been considered.
- iv) The normative repayment for the period 2004-09 has been worked out as per the following formula:

$$\frac{\text{actual repayment during the year} \times \text{normative net loan at the beginning of the year}}{\text{actual net loan at the beginning of the year.}}$$

- v) In the present case, some of the GOI loans having higher rate of interest were pre-paid during 2003-04 by taking syndicated loan having floating rate of interest on 19.3.2004.

In tariff period 2001-04 (in Petition No. 115/2007), the re-financing/substitution of GOI loan by syndicated loan having floating rate of interest was not considered in line with the Commission's order dated 13.12.2002 in Petition No.94/2002.

In tariff period 2004-09, the petitioner in their petition has considered the re-financing/substitution of GOI loan by syndicated loan having floating

rate of interest in calculation of 'Interest on Loan'. None of the respondents have objected to the inclusion of re-financing/substitution of GOI loan by syndicated loan having floating rate of interest. As such, the re-financing/substitution of GOI loan by syndicated loan having floating rate of interest has been considered.

- (vi) Annual trusteeship fees @0.03% and Service tax thereon @5% against PSU 6th series Bonds and Guarantee fees @0.25% against SLR loan are allowed. The annual trusteeship fees and Service tax thereon on PSU 6th series Bonds and Guarantee fees against SLR loan have been added to the yearly interest rate.
- (vii) Arranger's fees against syndicated loan, amounting to Rs.21.89 lakh have been added to the interest on loan in the year 2004-05.
- (viii) On the basis of actual rate of interest on actual loans, the weighted rate of interest on average loan has been worked out and the same has been applied on the normative average loan during the year to arrive at the interest on loan.

23. The necessary calculations in support of weighted average rate of interest on loan are annexed to this order as **Annexure-I**

24. The computations of interest on loan by applying weighted average interest rate are appended below:

(Rs. in lakh)

	2004-05	2005-06	2006-07	2007-08	2008-09
Deemed Loan					
Gross Loan Opening	72695.68	72803.23	72803.23	72803.23	72803.23
Cumulative repayment of deemed loan upto previous year	7387.23	17722.17	28446.66	36186.48	43846.71
Opening Balance	65308.45	55081.06	44356.57	36616.75	28956.52
Additions	107.55	0.00	0.00	0.00	0.00
Repayments	10334.94	10724.49	7739.82	7660.23	4675.55
Closing Balance	55081.06	44356.57	36616.75	28956.52	24280.97
Average Loan	60194.76	49718.81	40486.66	32786.63	26618.75
Wt.Average Rate of Interest	9.82%	9.23%	8.93%	8.61%	8.44%
Interest on Loan	5909.19	4586.82	3614.88	2823.09	2245.41
Arranger's fee	21.89				
Total Interest on Loan	5931.08	4586.82	3614.88	2823.09	2245.41

DEPRECIATION

25. Sub-clause (a) of clause (ii) of Regulation 38 of the 2004 regulations provides for computation of depreciation in the following manner, namely:

- (i) *The value base for the purpose of depreciation shall be the historical cost of the asset.*
- (ii) *Depreciation shall be calculated annually based on straight line method over the useful life of the asset and at the rates prescribed in Appendix II to these regulations. The residual life of the asset shall be considered as 10% and depreciation shall be allowed up to maximum of 90% of the historical capital cost of the asset. Land is not a depreciable asset and its cost shall be excluded from the capital cost while computing 90% of the historical cost of the asset. The historical capital cost of the asset shall include additional capitalisation on account of Foreign Exchange Rate Variation up to 31.3.2004 already allowed by the Central Government/Commission.*
- (iii) *On repayment of entire loan, the remaining depreciable value shall be spread over the balance useful life of the asset.*

(iv) *Depreciation shall be chargeable from the first year of Operation. In case of operation of the asset for part of the year, depreciation shall be charged on pro rata basis.*

26. The petitioner has claimed the depreciation on the capital expenditure considered by it. Moreover, the depreciation rate considered by the petitioner for assets such as 11 kV and 33 kV transmission lines, is 6% which is not in accordance with the depreciation rates provided in the Appendix II of the 2004 regulations.

27. The weighted average rate of depreciation has been considered as per the submission of the petitioner in Form 12. However, for 11 kV and 33 kV transmission lines 3.6% depreciation rate has been considered.

28. Accordingly, the depreciation rate @ 2.39% as on 31.3.2004 has been considered and the depreciation for the tariff period 2004-09, is worked out as under:

	(Rs. in lakh)				
	2004-05	2005-06	2006-07	2007-08	2008-09
Gross Block					
Opening Balance	145391.36	145545.00	145545.00	145545.00	145545.00
Increase/Decrease due to Additional Capitalization	0.00	0.00	0.00	0.00	0.00
Increase/Decrease due to un-discharged liability	153.64	0.00	0.00	0.00	0.00
Closing Balance	145545.00	145545.00	145545.00	145545.00	145545.00
Average	145468.18	145545.00	145545.00	145545.00	145545.00
Rate Of Depreciation	2.39%	2.39%	2.39%	2.39%	2.39%
Depreciation recovered in tariff	3475.60	3477.44	3477.44	3477.44	3477.44
Cumulative Depreciation/AAD recovered in tariff	14525.18	21805.50	29085.83	36366.15	41041.70

ADVANCE AGAINST DEPRECIATION

29. As per sub-clause (b) of clause (ii) of Regulation 38 of the 2004 regulations, in addition to allowable depreciation, the generating company shall be entitled to Advance Against Depreciation, computed in the manner given hereunder:

$$AAD = \text{Loan repayment amount as per regulation 38 (i) subject to a ceiling of 1/10th of loan amount as per regulation 36 minus depreciation as per schedule.}$$

30. It is provided that Advance Against Depreciation shall be permitted only if the cumulative repayment up to a particular year exceeds the cumulative depreciation up to that year. It is further provided that Advance Against Depreciation in a year shall be restricted to the extent of difference between cumulative repayment and cumulative depreciation up to that year.

31. Advance Against Depreciation has been worked out as under:

	(Rs. in lakh)				
Advance against Depreciation	2004-05	2005-06	2006-07	2007-08	2008-09
1/10th of Gross Loan(s)	7269.57	7280.32	7280.32	7280.32	7280.32
Repayment of the Loan	10334.94	10724.49	7739.82	7660.23	4675.55
Minimum of the above	7269.57	7280.32	7280.32	7280.32	4675.55
Depreciation during the year	3475.60	3477.44	3477.44	3477.44	3477.44
(A) Difference	3793.97	3802.88	3802.88	3802.88	1198.11
Cumulative Repayment of the Loan	17722.17	28446.66	36186.48	43846.71	48522.26
Cumulative Depreciation/ Advance against Depreciation	10731.22	18002.62	25282.95	32563.27	39843.59
(B) Difference	6990.95	10444.04	10903.53	11283.44	8678.67
Advance against Depreciation Minimum of (A) and (B)	3793.97	3802.88	3802.88	3802.88	1198.11

RETURN ON EQUITY

32. As per clause (iii) of Regulation 38 of the 2004 regulations, return on equity shall be computed on the equity base determined in accordance with

regulation 36 and shall be @ 14% per annum. Equity invested in any foreign currency shall be allowed a return up to the prescribed limit in the same currency and the payment on this account shall be made in Indian Rupees based on the exchange rate prevailing on the due date of billing.

33. The petitioner has claimed return on equity @ 14% in the petition.

34. The petitioner's entitlement towards return on equity works out as follows:

(Rs in lakh)					
Deemed Equity	2004-05	2005-06	2006-07	2007-08	2008-09
Opening Balance	72695.68	72741.77	72741.77	72741.77	72741.77
Additions	46.09	0.00	0.00	0.00	0.00
Closing Balance	72741.77	72741.77	72741.77	72741.77	72741.77
Average Equity	72718.73	72741.77	72741.77	72741.77	72741.77
Rate of Return on Equity	14.00%	14.00%	14.00%	14.00%	14.00%
Return on Equity	10180.62	10183.85	10183.85	10183.85	10183.85

O&M EXPENSES

35. As per clause (iv) of Regulation 38 of the 2004 regulations, the methodology for calculating operation & maintenance expenses for existing generating stations is as follows:

(a) "The operation and maintenance expenses including insurance, for the existing generating stations which have been in operation for 5 years or more in the base year of 2003-04, shall be derived on the basis of actual operation and maintenance expenses for the years 1998-99 to 2002-03 based on the audited balance sheets, excluding abnormal operation and maintenance expenses, if any, after prudence check by the Commission.

The average of such normalized operation and maintenance expenses after prudence check, for the years 1998-99 to 2002-03 considered as operation and maintenance expenses for the year 2000-01 shall be escalated at the rate of 4% per annum to arrive at operation and maintenance expenses for the base year 2003-04.

The base operation and maintenance expenses for the year 2003-04 shall be escalated further at the rate of 4% per annum to arrive at permissible operation and maintenance expenses for the relevant year of tariff period.

(b) In case of hydro electric generating stations which have not been in existence for a period of five years, the operation and maintenance expenses shall be fixed at 1.5% of the capital cost as admitted by the Commission and shall be escalated at the rate of 4% per annum from the subsequent year to arrive at operation and maintenance expenses for the base year 2003-04. The base operation and maintenance expenses shall be further escalated at the rate of 4% per annum to arrive at permissible operation and maintenance expenses for the relevant year.

(c) In case of the hydro electric generating stations declared under commercial operation on or after 1.4.2004, the base operation and maintenance expenses shall be fixed at 1.5% of the actual capital cost as admitted by the Commission, in the year of commissioning and shall be subject to an annual escalation of 4% per annum for the subsequent years.

36. The petitioner has claimed the following O&M expenses, considering capital cost of Rs.122155 lakh as on date of commercial operation of the generating station:

(Rs.in lakh)					
Year	2004-05	2005-06	2006-07	2007-08	2008-09
O&M expenses	1981	2060	2142	2228	2317

37. The capital cost admitted by the Commission as on 12.4.2002 (after excluding undischarged liabilities) is Rs.140415.03 lakh. O&M charges for the year 2003-04 are worked out as Rs.2188 lakh. O&M expenses of Rs.2188 lakh for the base year (2003-04) are escalated @ 4% per annum to compute O&M expenses for the period 2004-09, as follows:

(Rs.in lakh)					
Year	2004-05	2005-06	2006-07	2007-08	2008-09
O&M expenses	2275	2366	2461	2560	2662

INTEREST ON WORKING CAPITAL

38. In accordance with clause (v) of Regulation 38 of the 2004 regulations, working capital in case of hydro generating stations shall cover:

- (i) Operation and Maintenance expenses for one month;
- (ii) Maintenance spares @ 1% of the historical cost escalated @ 6% per annum from the date of commercial operation; and
- (iii) Receivables equivalent to two months of fixed charges for sale of electricity, calculated on normative capacity index.

39. Under the 2004 regulations, the rate of interest on working capital shall be the short-term Prime Lending Rate of State Bank of India as on 1.4.2004 or on 1st April of the year in which the generating unit/station is declared under commercial operation, whichever is later. The interest on working capital shall be payable on normative basis notwithstanding that the generating company has not taken working capital loan from any outside agency.

40. Working capital has been calculated considering the following elements

(a) **Maintenance spares:** The petitioner has claimed maintenance spares @ 1% of the historical cost of Rs 122155 lakh as on 31.3.2002 which works out to Rs.1222 lakh for the year 2002-03 and Rs.1295 for the year 2003-04. After considering 6% per annum escalation, the petitioner has claimed following amount towards maintenance spares for the tariff period 2004-09:

(Rs in lakh)

Year	2004-05	2005-06	2006-07	2007-08	2008-09
Maintenance Spares	1373	1455	1542	1635	1733

The Commission has considered the historical cost on date of commercial operation of the station as Rs.140415.03 lakh. In terms of the 2004 regulations, maintenance spares for the year 2003-04 works out to Rs.1486 lakhs respectively which have been escalated @ 6% per annum to compute the maintenance spares for the period 2004-09:

(Rs in lakh)					
Year	2004-05	2005-06	2006-07	2007-08	2008-09
Maintenance Spares	1575	1670	1770	1876	1988

(b) **O&M Expenses:** O&M expenses for working capital have been worked out for 1 month of O&M expenses approved above are considered in working capital of the respective year.

(c) **Receivables:** The receivables have been worked out on the basis of two months of fixed and variable charges.

41. The average SBI PLR of 10.25% as on 1.4.204 has been considered as the rate of interest on working capital during the tariff period 2004-09.

42. The necessary details in support of calculation of interest on working capital are appended below:

(Rs. in lakh)					
Interest on Working Capital	2004-05	2005-06	2006-07	2007-08	2008-09
Spares for Working Capital	1575.00	1670.00	1770.00	1876.00	1988.00
O & M expenses	189.58	197.17	205.08	213.33	221.83
Receivables	4381.03	4172.68	4025.86	3910.37	3390.14
Total Working Capital	6145.62	6039.85	6000.94	5999.71	5599.97
Interest Rate	10.25%	10.25%	10.25%	10.25%	10.25%
Interest on Working Capital	629.93	619.08	615.10	614.97	574.00

ANNUAL FIXED CHARGES

43. The annual fixed charges for the period 1.4.2004 to 31.3.2009 allowed in this order are summed up as below:

(Rs in lakh)

Annual Fixed Charges	2004-05	2005-06	2006-07	2007-08	2008-09
Interest on Loan	5931.08	4586.82	3614.88	2823.09	2245.41
Interest on Working Capital	629.93	619.08	615.10	614.97	574.00
Depreciation	3475.60	3477.44	3477.44	3477.44	3477.44
Advance Against Depreciation	3793.97	3802.88	3802.88	3802.88	1198.11
Return on Equity	10180.62	10183.85	10183.85	10183.85	10183.85
O & M Expenses	2275.00	2366.00	2461.00	2560.00	2662.00
TOTAL	26286.20	25036.07	24155.15	23462.24	20340.81

DESIGN ENERGY

44. The Commission vide order dated 11.04.2002 in Petition No. 87/2001 awarded provisional tariff for the generating station wherein the design energy was considered as 1874 Gwh. Subsequently, Central Electricity Authority (CEA) vide letter No. 3/58/2004-HP dated 30.1.2004 revised the annual design energy of the generating station to a lower value of 1509.69 Gwh.

45. CEA while approving the revised annual design energy of 1509.69 Gwh of the generating station vide letter dated 30.1.2004 has cited the following explanation on the review of design energy:

“The review of design energy benefits from Ranganadi HE Project Stage –I has been carried out utilizing revised inflow data series near Yazali Dam Site for a period of 23 years from 1978-79 to 2000-01 and also considering relevant parameters of the water conductor system. The data pertaining to inflows and head loss in WCS has been vetted by CWC. The efficiency of the generating units has been considered as per guaranteed technical particulars of the units. Based on the above, the revised design energy benefits from the project, assessed as 1509.69 MU have been considered by the Authority and approved.”

46. Since CEA is the authority for approval / revision of design energy of hydro electric projects, revision of annual design energy of the generating station from 1874 MUs to 1509.69 MUs has been considered from the year 2004-05 and onwards.

47. The month-wise design energy of the generating station is as follows:

Month	Design Energy (Gwh)
April	125.49
May	120.12
June	122.17
July	247.43
August	224.97
September	156.32
October	111.19
November	81.09
December	88.22
January	79.03
February	68.76
March	84.90
Total	1509.69

48. The rate of primary energy, normative values of capacity index and incentive shall be in accordance with the 2004 regulations.

IMPACT OF ADDITIONAL CAPITALISATION FOR THE YEARS 2001-04

49. The Commission has decided that additional capital expenditure for the period up to 31.3.2004 be added to the gross block as on 31.3.2004 to arrive at gross block as on 1.4.2004 for the purpose of fixation of tariff for the period 2004-05 to 2008-09. The Commission has further ordered that the utility would be

entitled to earn return on equity @ 16% on equity portion of additional capitalization approved and interest on loan at the rate as applicable during 2001-02 to 2003-04. The return on equity and interest on loan are payable on additional capitalization from 1st April of the financial year following the financial year to which additional capital expenditure relates.

50. Based on the above impact of additional capitalization has been worked out as under, which the petitioner shall recover from the respondents along with tariff being approved through this order in five equal installments of Rs.18.506 lakh each up to 31.3.2009:

(Rs in lakh)

		2002-03	2003-04	Total
Period		1.00	1.00	
Additional Capitalisation		678.11	3098.62	3776.73
Financing of Additional Capitalisation				
Notional Loan		339.06	1549.31	1888.37
Notional Equity		339.06	1549.31	1888.37
Total				
Effective Additional Capitalisation				
Opening Loan Balance		0.00	339.06	
Addition of Loan		339.06	1549.31	1888.37
Repayment of Loan		0.00	0.00	0.00
Closing Loan Balance		339.06	1888.37	
Effective Loan		0.00	339.06	
Weighted Average Rate of Interest on Loan		11.68%	11.29%	
Effective Equity		0.00	339.06	
Interest on Loan		0.00	38.28	38.28
Return on Equity	16%	0.00	54.25	54.25
Impact of Additional Capitalisation		0.00	92.53	92.53

51. The petitioner has also sought reimbursement of filing fee of Rs.25 lakh paid. A final view on reimbursement of filing fee is yet to be taken by the Commission for which views of the stakeholder have been called for. The view taken on consideration of the comments received shall apply in the present case as regards reimbursement of filing fee.

52. In addition to the charges approved above, the petitioner is entitled to recover other charges also like claim for reimbursement of income-tax, publication fee, other taxes, cess levied by statutory authority and other charges in accordance with the 2004 regulations.

53. The petitioner is billing the respondents on provisional basis in accordance with the order dated 11.4.2002 in Petition No. 87/2001. The provisional billing of tariff shall be adjusted in the light of the final tariff now approved by us.

54. This order disposes of Petition No. 89/2007.

Sd/-
(R.KRISHNAMOORTHY)
MEMBER

New Delhi dated the 30th day of April, 2008.

Sd/-
(BHANU BHUSHAN)
MEMBER

Annexure-I

		2004-05	2005-06	2006-07	2007-08	2008-09
	No. of days	365	365	365	366	365
		365	365	365	366	365
A1	GOI Loan-MHA-17 (Re-financed by syndicated loan on 19.04.2004)					
	Gross Loan -Opening	3963.50	3963.50	3963.50	3963.50	3963.50
	Cumulative Repayment upto Previous Period	3963.50	3963.50	3963.50	3963.50	3963.50
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	14.50%	14.50%	14.50%	14.50%	14.50%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	10 Annual Instalments from 27.06.2007				
A2	GOI Loan-MHA-18 (Re-financed by syndicated loan on 19.04.2004)					
	Gross Loan -Opening	1968.00	1968.00	1968.00	1968.00	1968.00
	Cumulative Repayment upto Previous Period	1968.00	1968.00	1968.00	1968.00	1968.00
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	14.50%	14.50%	14.50%	14.50%	14.50%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	10 Annual Instalments from 27.07.2007				
A3	GOI Loan-MHA-19 (Re-financed by syndicated loan on 19.04.2004)					
	Gross Loan -Opening	986.00	986.00	986.00	986.00	986.00
	Cumulative Repayment upto Previous Period	986.00	986.00	986.00	986.00	986.00
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	14.50%	14.50%	14.50%	14.50%	14.50%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	10 Annual Instalments from 18.03.2008				
A4	GOI Loan-MHA-20 (Re-financed by syndicated loan on 19.04.2004)					
	Gross Loan -Opening	1803.00	1803.00	1803.00	1803.00	1803.00
	Cumulative Repayment upto Previous Period	1803.00	1803.00	1803.00	1803.00	1803.00

	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	14.50%	14.50%	14.50%	14.50%	14.50%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	10 Annual Installments from 31.03.2008				
A	Syndicated Loan (Taken on 19.04.2004 to refinance GOI Loan-MHA-18)					
	Gross Loan -Opening	8720.49	8720.49	8720.49	8720.49	8720.49
	Cumulative Repayment upto Previous Period	0.00	436.02	1308.07	2180.12	3052.17
	Net Loan-Opening	8720.49	8284.47	7412.42	6540.37	5668.32
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	436.02	872.05	872.05	872.05	872.05
	Net Loan-Closing	8284.47	7412.42	6540.37	5668.32	4796.27
	Average Loan	8502.48	7848.44	6976.39	6104.34	5232.29
	Rate of Interest	7.39%	8.33%	8.97%	8.97%	8.97%
	Interest	628.33	653.78	625.78	547.56	469.34
B1	LIC Loan - 1 (211/1)					
	Gross Loan -Opening	550.00	550.00	550.00	550.00	550.00
	Cumulative Repayment upto Previous Period	550.00	550.00	550.00	550.00	550.00
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	11.50%	9.50%	9.50%	9.50%	9.50%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	15 annual instalments from 15.07.1989				
B2	LIC Loan - 2 (212/1)					
	Gross Loan -Opening	1500.00	1500.00	1500.00	1500.00	1500.00
	Cumulative Repayment upto Previous Period	1500.00	1500.00	1500.00	1500.00	1500.00
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	11.50%	9.50%	9.50%	9.50%	9.50%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	15 annual instalments from 15.01.1990				
B3	LIC Loan - 3 (214/1)					
	Gross Loan -Opening	1900.00	1900.00	1900.00	1900.00	1900.00
	Cumulative Repayment upto Previous Period	1773.33	1900.00	1900.00	1900.00	1900.00
	Net Loan-Opening	126.67	0.00	0.00	0.00	0.00

	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	126.67	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	63.33	0.00	0.00	0.00	0.00
	Rate of Interest	11.50%	9.50%	9.50%	9.50%	9.50%
	Interest	7.28	0.00	0.00	0.00	0.00
	Repayment Schedule	15 annual instalments from 15.01.1991				
B4	LIC Loan - 4 (217/1)					
	Gross Loan -Opening	1000.00	1000.00	1000.00	1000.00	1000.00
	Cumulative Repayment upto Previous Period	800.00	866.67	933.33	1000.00	1000.00
	Net Loan-Opening	200.00	133.33	66.67	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	66.67	66.67	66.67	0.00	0.00
	Net Loan-Closing	133.33	66.67	0.00	0.00	0.00
	Average Loan	166.67	100.00	33.33	0.00	0.00
	Rate of Interest	11.50%	9.50%	9.50%	9.50%	9.50%
	Interest	19.17	9.50	3.17	0.00	0.00
	Repayment Schedule	15 annual instalments from 15.01.1993				
B5	LIC Loan - 5 (218/1)					
	Gross Loan -Opening	1000.00	1000.00	1000.00	1000.00	1000.00
	Cumulative Repayment upto Previous Period	666.67	733.33	800.00	866.67	933.33
	Net Loan-Opening	333.33	266.67	200.00	133.33	66.67
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	66.67	66.67	66.67	66.67	66.67
	Net Loan-Closing	266.67	200.00	133.33	66.67	0.00
	Average Loan	300.00	233.33	166.67	100.00	33.33
	Rate of Interest	11.50%	9.50%	9.50%	9.50%	9.50%
	Interest	34.50	22.17	15.83	9.50	3.17
	Repayment Schedule	15 annual instalments from 15.07.1994				
B6	LIC Loan - 6 (220/1)					
	Gross Loan -Opening	700.00	700.00	700.00	700.00	700.00
	Cumulative Repayment upto Previous Period	326.67	373.33	420.00	466.67	513.33
	Net Loan-Opening	373.33	326.67	280.00	233.33	186.67
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	46.67	46.67	46.67	46.67	46.67
	Net Loan-Closing	326.67	280.00	233.33	186.67	140.00
	Average Loan	350.00	303.33	256.67	210.00	163.33
	Rate of Interest	11.50%	9.50%	9.50%	9.50%	9.50%
	Interest	40.25	28.82	24.38	19.95	15.52
	Repayment Schedule	15 annual instalments from 15.07.97				
B7	LIC Loan - 7 (221/1)					
	Gross Loan -Opening	600.00	600.00	600.00	600.00	600.00
	Cumulative Repayment upto Previous Period	240.00	280.00	320.00	360.00	400.00
	Net Loan-Opening	360.00	320.00	280.00	240.00	200.00
	Additions	0.00	0.00	0.00	0.00	0.00

	Repayments	40.00	40.00	40.00	40.00	40.00
	Net Loan-Closing	320.00	280.00	240.00	200.00	160.00
	Average Loan	340.00	300.00	260.00	220.00	180.00
	Rate of Interest	11.50%	9.50%	9.50%	9.50%	9.50%
	Interest	39.10	28.50	24.70	20.90	17.10
	Repayment Schedule	15 annual instalments from 15.07.1998				
B8	LIC Loan - 8 (222/1)					
	\	1550.00	1550.00	1550.00	1550.00	1550.00
	Cumulative Repayment upto Previous Period	516.67	620.00	723.33	826.67	930.00
	Net Loan-Opening	1033.33	930.00	826.67	723.33	620.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	103.33	103.33	103.33	103.33	103.33
	Net Loan-Closing	930.00	826.67	723.33	620.00	516.67
	Average Loan	981.67	878.33	775.00	671.67	568.33
	Rate of Interest	11.50%	9.50%	9.50%	9.50%	9.50%
	Interest	112.89	83.44	73.63	63.81	53.99
	Repayment Schedule	15 annual instalments from 15.07.1999				
B9	LIC Loan - 9 (223/1)					
	Gross Loan -Opening	3300.00	3300.00	3300.00	3300.00	3300.00
	Cumulative Repayment upto Previous Period	880.00	1100.00	1320.00	1540.00	1760.00
	Net Loan-Opening	2420.00	2200.00	1980.00	1760.00	1540.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	220.00	220.00	220.00	220.00	220.00
	Net Loan-Closing	2200.00	1980.00	1760.00	1540.00	1320.00
	Average Loan	2310.00	2090.00	1870.00	1650.00	1430.00
	Rate of Interest	11.50%	9.50%	9.50%	9.50%	9.50%
	Interest	265.65	198.55	177.65	156.75	135.85
	Repayment Schedule	15 annual instalments from 15.07.2000				
B10	LIC Loan - 10 (224/1)					
	Gross Loan -Opening	3960.00	3960.00	3960.00	3960.00	3960.00
	Cumulative Repayment upto Previous Period	792.00	1056.00	1320.00	1584.00	1848.00
	Net Loan-Opening	3168.00	2904.00	2640.00	2376.00	2112.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	264.00	264.00	264.00	264.00	264.00
	Net Loan-Closing	2904.00	2640.00	2376.00	2112.00	1848.00
	Average Loan	3036.00	2772.00	2508.00	2244.00	1980.00
	Rate of Interest	11.50%	9.50%	9.50%	9.50%	9.50%
	Interest	349.14	263.34	238.26	213.18	188.10
	Repayment Schedule	15 annual instalments from 15.07.2001				
B	Total LIC Loan					
	Gross Loan -Opening	16060.00	16060.00	16060.00	16060.00	16060.00
	Cumulative Repayment upto Previous Period	8045.33	8979.33	9786.67	10594.00	11334.67
	Net Loan-Opening	8014.67	7080.67	6273.33	5466.00	4725.33
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	934.00	807.33	807.33	740.67	740.67

	Net Loan-Closing	7080.67	6273.33	5466.00	4725.33	3984.67
	Average Loan	7547.67	6677.00	5869.67	5095.67	4355.00
	Rate of Interest	11.50%	9.50%	9.50%	9.50%	9.50%
	Interest	867.98	634.32	557.62	484.09	413.73
C1	PFC Loan No. 78202001-1					
	Gross Loan -Opening	1950.00	1950.00	1950.00	1950.00	1950.00
	Cumulative Repayment upto Previous Period	1950.00	1950.00	1950.00	1950.00	1950.00
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C2	PFC Loan No. 78202001-2					
	Gross Loan -Opening	2466.28	2466.28	2466.28	2466.28	2466.28
	Cumulative Repayment upto Previous Period	1300.00	2466.28	2466.28	2466.28	2466.28
	Net Loan-Opening	1166.28	0.00	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	1166.28	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	583.14	0.00	0.00	0.00	0.00
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	58.09	0.00	0.00	0.00	0.00
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C3	PFC Loan No. 78202001-3					
	Gross Loan -Opening	900.00	900.00	900.00	900.00	900.00
	Cumulative Repayment upto Previous Period	0.00	133.72	900.00	900.00	900.00
	Net Loan-Opening	900.00	766.28	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	133.72	766.28	0.00	0.00	0.00
	Net Loan-Closing	766.28	0.00	0.00	0.00	0.00
	Average Loan	833.14	383.14	0.00	0.00	0.00
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	82.99	39.24	0.00	0.00	0.00
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C4	PFC Loan No. 78202001-4					
	Gross Loan -Opening	380.47	380.47	380.47	380.47	380.47
	Cumulative Repayment upto Previous Period	0.00	0.00	380.47	380.47	380.47
	Net Loan-Opening	380.47	380.47	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00

	Repayments	0.00	380.47	0.00	0.00	0.00
	Net Loan-Closing	380.47	0.00	0.00	0.00	0.00
	Average Loan	380.47	190.24	0.00	0.00	0.00
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	37.90	19.48	0.00	0.00	0.00
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C5A	PFC Loan No. 78202001-5A					
	Gross Loan -Opening	1931.00	1931.00	1931.00	1931.00	1931.00
	Cumulative Repayment upto Previous Period	0.00	0.00	153.25	1453.25	1931.00
	Net Loan-Opening	1931.00	1931.00	1777.75	477.75	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	153.25	1300.00	477.75	0.00
	Net Loan-Closing	1931.00	1777.75	477.75	0.00	0.00
	Average Loan	1931.00	1854.38	1127.75	238.88	0.00
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	192.36	189.90	115.59	24.48	0.00
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C5B	PFC Loan No. 78202001-5B					
	Gross Loan -Opening	159.12	159.12	159.12	159.12	159.12
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	0.00	159.12
	Net Loan-Opening	159.12	159.12	159.12	159.12	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	159.12	0.00
	Net Loan-Closing	159.12	159.12	159.12	0.00	0.00
	Average Loan	159.12	159.12	159.12	79.56	0.00
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	15.85	16.29	16.31	8.15	0.00
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C6	PFC Loan No. 78202001-6					
	Gross Loan -Opening	700.10	700.10	700.10	700.10	700.10
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	0.00	663.13
	Net Loan-Opening	700.10	700.10	700.10	700.10	36.97
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	663.13	36.97
	Net Loan-Closing	700.10	700.10	700.10	36.97	0.00
	Average Loan	700.10	700.10	700.10	368.54	18.49
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	69.74	71.69	71.76	37.77	1.89
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C7	PFC Loan No. 78202001-7					
	Gross Loan -Opening	0.29	0.29	0.29	0.29	0.29
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	0.00	0.00

	Net Loan-Opening	0.29	0.29	0.29	0.29	0.29
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.29
	Net Loan-Closing	0.29	0.29	0.29	0.29	0.00
	Average Loan	0.29	0.29	0.29	0.29	0.15
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	0.03	0.03	0.03	0.03	0.01
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C8	PFC Loan No. 78202001-8					
	Gross Loan -Opening	1070.99	1070.99	1070.99	1070.99	1070.99
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	0.00	0.00
	Net Loan-Opening	1070.99	1070.99	1070.99	1070.99	1070.99
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	1070.99
	Net Loan-Closing	1070.99	1070.99	1070.99	1070.99	0.00
	Average Loan	1070.99	1070.99	1070.99	1070.99	535.50
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	106.69	109.67	109.78	109.78	54.89
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C9	PFC Loan No. 78202001-9					
	Gross Loan -Opening	635.04	635.04	635.04	635.04	635.04
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	0.00	0.00
	Net Loan-Opening	635.04	635.04	635.04	635.04	635.04
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	191.75
	Net Loan-Closing	635.04	635.04	635.04	635.04	443.29
	Average Loan	635.04	635.04	635.04	635.04	539.17
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	63.26	65.03	65.09	65.09	55.26
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C10	PFC Loan No. 78202001-10					
	Gross Loan -Opening	1749.50	1749.50	1749.50	1749.50	1749.50
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	0.00	0.00
	Net Loan-Opening	1749.50	1749.50	1749.50	1749.50	1749.50
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	1749.50	1749.50	1749.50	1749.50	1749.50
	Average Loan	1749.50	1749.50	1749.50	1749.50	1749.50
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	174.28	179.16	179.32	179.32	179.32
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C11	PFC Loan No. 78202001-11					

	Gross Loan -Opening	1057.20	1057.20	1057.20	1057.20	1057.20
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	0.00	0.00
	Net Loan-Opening	1057.20	1057.20	1057.20	1057.20	1057.20
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	1057.20	1057.20	1057.20	1057.20	1057.20
	Average Loan	1057.20	1057.20	1057.20	1057.20	1057.20
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	105.31	108.26	108.36	108.36	108.36
	Repayment Schedule	40 Collective Quarterly instalments of 325 on FIFO basis from 15.10.2001 on 10 PFC loans combined				
C	Total PFC Loan No. 78202001					
	Gross Loan -Opening	12999.99	12999.99	12999.99	12999.99	12999.99
	Cumulative Repayment upto Previous Period	3250.00	4550.00	5850.00	7150.00	8450.00
	Net Loan-Opening	9749.99	8449.99	7149.99	5849.99	4549.99
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	1300.00	1300.00	1300.00	1300.00	1300.00
	Net Loan-Closing	8449.99	7149.99	5849.99	4549.99	3249.99
	Average Loan	9099.99	7799.99	6499.99	5199.99	3899.99
	Rate of Interest	9.96%	10.24%	10.25%	10.25%	10.25%
	Interest	906.51	798.75	666.25	533.00	399.75
D1	PFC Loan No. 78202004-1					
	Gross Loan -Opening	7071.73	7071.73	7071.73	7071.73	7071.73
	Cumulative Repayment upto Previous Period	1710.81	2714.39	3717.98	4721.56	5725.15
	Net Loan-Opening	5360.92	4357.34	3353.75	2350.17	1346.58
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	1003.58	1003.58	1003.58	1003.58	1003.58
	Net Loan-Closing	4357.34	3353.75	2350.17	1346.58	343.00
	Average Loan	4859.13	3855.54	2851.96	1848.38	844.79
	Rate of Interest	5.47%	4.49%	4.50%	4.50%	4.50%
	Interest	265.92	173.13	128.34	83.18	38.02
	Repayment Schedule	40 Quarterly instalments of Rs.250.896 lakh from 15.10.2002 - Allocation on FIFO Basis				
D2	PFC Loan No. 78202004-2					
	Gross Loan -Opening	1800.06	1800.06	1800.06	1800.06	1800.06
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	0.00	0.00
	Net Loan-Opening	1800.06	1800.06	1800.06	1800.06	1800.06
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	1800.06	1800.06	1800.06	1800.06	1800.06
	Average Loan	1800.06	1800.06	1800.06	1800.06	1800.06
	Rate of Interest	5.47%	4.49%	4.50%	4.50%	4.50%
	Interest	98.51	80.83	81.00	81.00	81.00
	Repayment Schedule	40 Quarterly instalments of Rs.250.896 lakh from 15.10.2002 - Allocation on FIFO Basis				
D3	PFC Loan No. 78202004-3					

	Gross Loan -Opening	1164.05	1164.05	1164.05	1164.05	1164.05
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	0.00	0.00
	Net Loan-Opening	1164.05	1164.05	1164.05	1164.05	1164.05
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	1164.05	1164.05	1164.05	1164.05	1164.05
	Average Loan	1164.05	1164.05	1164.05	1164.05	1164.05
	Rate of Interest	5.47%	4.49%	4.50%	4.50%	4.50%
	Interest	63.70	52.27	52.38	52.38	52.38
	Repayment Schedule	40 Quarterly instalments of Rs.250.896 lakh from 15.10.2002 - Allocation on FIFO Basis				
D	Total PFC Loan No. 78202004					
	Gross Loan -Opening	10035.84	10035.84	10035.84	10035.84	10035.84
	Cumulative Repayment upto Previous Period	1710.81	2714.39	3717.98	4721.56	5725.15
	Net Loan-Opening	8325.03	7321.45	6317.86	5314.28	4310.69
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	1003.58	1003.58	1003.58	1003.58	1003.58
	Net Loan-Closing	7321.45	6317.86	5314.28	4310.69	3307.11
	Average Loan	7823.24	6819.65	5816.07	4812.49	3808.90
	Rate of Interest	5.47%	4.49%	4.50%	4.50%	4.50%
	Interest	428.13	306.23	261.72	216.56	171.40
E1	SLR First Series taxable					
	Gross Loan -Opening	5000.00	5000.00	5000.00	5000.00	5000.00
	Cumulative Repayment upto Previous Period	0.00	5000.00	5000.00	5000.00	5000.00
	Net Loan-Opening	5000.00	0.00	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	5000.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	2500.00	0.00	0.00	0.00	0.00
	Rate of Interest	12.75%	12.75%	12.75%	12.75%	12.75%
	Interest	318.75	0.00	0.00	0.00	0.00
	Repayment Schedule	Bullet payment on 19.12.2004				
E2	SLR Second Series First Tranche					
	Gross Loan -Opening	1825.60	1825.60	1825.60	1825.60	1825.60
	Cumulative Repayment upto Previous Period	0.00	0.00	1825.60	1825.60	1825.60
	Net Loan-Opening	1825.60	1825.60	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	1825.60	0.00	0.00	0.00
	Net Loan-Closing	1825.60	0.00	0.00	0.00	0.00
	Average Loan	1825.60	912.80	0.00	0.00	0.00
	Rate of Interest	14.25%	14.25%	14.25%	14.25%	14.25%
	Interest	260.15	130.07	0.00	0.00	0.00
	Repayment Schedule	Bullet payment on 01.11.2005				
E3	SLR Second Series Second Tranche					
	Gross Loan -Opening	2001.10	2001.10	2001.10	2001.10	2001.10
	Cumulative Repayment upto Previous Period	0.00	0.00	2001.10	2001.10	2001.10
	Net Loan-Opening	2001.10	2001.10	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	2001.10	0.00	0.00	0.00

	Net Loan-Closing	2001.10	0.00	0.00	0.00	0.00
	Average Loan	2001.10	1000.55	0.00	0.00	0.00
	Rate of Interest	14.25%	14.25%	14.25%	14.25%	14.25%
	Interest	285.16	142.58	0.00	0.00	0.00
	Repayment Schedule	Bullet payment on 17.01.2006				
E4	SLR Second Series Third Tranche					
	Gross Loan -Opening	1173.30	1173.30	1173.30	1173.30	1173.30
	Cumulative Repayment upto Previous Period	0.00	0.00	1173.30	1173.30	1173.30
	Net Loan-Opening	1173.30	1173.30	0.00	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	1173.30	0.00	0.00	0.00
	Net Loan-Closing	1173.30	0.00	0.00	0.00	0.00
	Average Loan	1173.30	586.65	0.00	0.00	0.00
	Rate of Interest	14.25%	14.25%	14.25%	14.25%	14.25%
	Interest	167.20	83.60	0.00	0.00	0.00
	Repayment Schedule	Bullet payment on 12.03.2006				
E5	SLR Third Series First Tranche					
	Gross Loan -Opening	2332.40	2332.40	2332.40	2332.40	2332.40
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	2332.40	2332.40
	Net Loan-Opening	2332.40	2332.40	2332.40	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	2332.40	0.00	0.00
	Net Loan-Closing	2332.40	2332.40	0.00	0.00	0.00
	Average Loan	2332.40	2332.40	1166.20	0.00	0.00
	Rate of Interest	14.10%	14.10%	14.10%	14.10%	14.10%
	Interest	328.87	328.87	164.43	0.00	0.00
	Repayment Schedule	Bullet payment on 19.08.2006				
E6	SLR Third Series Second Tranche					
	Gross Loan -Opening	167.60	167.60	167.60	167.60	167.60
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	167.60	167.60
	Net Loan-Opening	167.60	167.60	167.60	0.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	167.60	0.00	0.00
	Net Loan-Closing	167.60	167.60	0.00	0.00	0.00
	Average Loan	167.60	167.60	83.80	0.00	0.00
	Rate of Interest	14.00%	14.00%	14.00%	14.00%	14.00%
	Interest	23.46	23.46	11.73	0.00	0.00
	Repayment Schedule	Bullet payment on 20.01.2007				
E7	SLR Fourth Series					
	Gross Loan -Opening	2500.00	2500.00	2500.00	2500.00	2500.00
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	0.00	2500.00
	Net Loan-Opening	2500.00	2500.00	2500.00	2500.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	2500.00	0.00
	Net Loan-Closing	2500.00	2500.00	2500.00	0.00	0.00
	Average Loan	2500.00	2500.00	2500.00	1250.00	0.00
	Rate of Interest	12.55%	12.55%	12.55%	12.55%	12.55%
	Interest	313.75	313.75	313.75	156.88	0.00
	Repayment Schedule	Bullet payment on 10.11.2007				

E	Total SLR Series					
	Gross Loan -Opening	15000.00	15000.00	15000.00	15000.00	15000.00
	Cumulative Repayment upto Previous Period	0.00	5000.00	10000.00	12500.00	15000.00
	Net Loan-Opening	15000.00	10000.00	5000.00	2500.00	0.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	5000.00	5000.00	2500.00	2500.00	0.00
	Net Loan-Closing	10000.00	5000.00	2500.00	0.00	0.00
	Average Loan	12500.00	7500.00	3750.00	1250.00	0.00
	Rate of Interest	13.58%	13.63%	13.06%	12.55%	0.00%
	Interest	1697.33	1022.33	489.92	156.88	0.00
F	PSU Sixth Series					
	Gross Loan -Opening	5000.00	5000.00	5000.00	5000.00	5000.00
	Cumulative Repayment upto Previous Period	0.00	0.00	0.00	0.00	0.00
	Net Loan-Opening	5000.00	5000.00	5000.00	5000.00	5000.00
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	5000.00	5000.00	5000.00	5000.00	5000.00
	Average Loan	5000.00	5000.00	5000.00	5000.00	5000.00
	Rate of Interest	8.53%	8.53%	8.53%	8.53%	8.53%
	Interest	426.58	426.58	426.58	426.58	426.58
	Repayment Schedule	Bullet payment on 11.08.2010 with put & call option after 11.08.2007				
	Total Loan					
	Gross Loan -Opening	67816.32	67816.32	67816.32	67816.32	67816.32
	Cumulative Repayment upto Previous Period	13006.14	21679.75	30662.72	37145.68	43561.98
	Net Loan-Opening	54810.18	46136.57	37153.60	30670.64	24254.34
	Additions	0.00	0.00	0.00	0.00	0.00
	Repayments	8673.61	8982.97	6482.97	6416.30	3916.30
	Net Loan-Closing	46136.57	37153.60	30670.64	24254.34	20338.04
	Average Loan	50473.37	41645.09	33912.12	27462.49	22296.19
	Wt.Average Rate of Interest	9.82%	9.23%	8.93%	8.61%	8.44%
	Interest	4954.87	3841.98	3027.86	2364.66	1880.79